

High Court of Jammu and Kashmir at Jammu.

Order

No: 1068

Dated: 20/11/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, and 2030-Stamp and Registration, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.							
S.No	Name of the court	Salary	POL	T.E.	O.E.	Tele	Furniture & furnishings
1	Pr. D&S Judge, Jammu.	-----	-----	0.15	----	----	---
2	Pr. D&S Judge, Bandipora.	20.00	----	1.50	0.30	0.15	---
3	Pr. D&S Judge, Reasi.	-----	0.20	---	0.20	0.15	----
4	Pr. D&S Judge, Baramulla.	-----	-----	0.30	0.10	-----	----
5	Pr. D&S Judge, Anantnag.	-----	0.20	----	0.30	0.20	----
6	Addl. D&S Judge, Baramulla	-----	-----	0.30	0.15	----	---
7	Addl. D&S Judge, Anantnag.	-----	-----	-----	-----	----	0.40
8	2 nd . Addl. D&S Judge, Jammu.	-----	-----	-----	-----	---	0.40
9	3 rd . Addl. D&S Judge, Jammu.	-----	-----	-----	-----	---	0.40
10	C.J.M. Kulgam.	-----	0.15	----	0.15	----	---
11	Sub Judge, Chadoora.	10.00	0.15	----	----	----	---
12	Sub Judge, Jammu.	-----	----	-----	-----	----	0.40
13	Sub Judge, Bijbehara.	-----	-----	-----	0.10	-----	----
14	P & T Magistrate, Jammu.	10.00	----	0.20	----	----	----
15	Spl.Mob. Mag. Bhaderwah.	8.50	0.15	----	0.15	----	----
16	Spl.Mob. Mag. Anantnag.	10.00	0.10	----	0.15	----	----
17	Munsiff, Kathua.	-----	-----	-----	0.10	----	----
18	Munsiff, Kulgam.	-----	-----	-----	0.15	----	----
19	Munsiff, Chadoora.	0.268 Pay arrears.	0.15	---	0.20	----	----
20	Munsiff, Bani.	-----	-----	-----	0.10	----	0.25
21	Munsiff, Mahore.	---	0.15	0.50	0.10	----	----
					0.54(D/W)		
22	Munsiff, Tral.	---	-----	-----	-----	---	0.40
23	Munsiff, Kalakote.	-----	0.20	-----	-----	----	----
24	Munsiff, Dooru.	-----	-----	-----	0.27 (DW)	----	----
25	Munsiff, Bhaderwah.	3.00	----	0.30	0.20	----	----
26	Munsiff, Pampore.	10.00	0.10	0.05	0.15	----	----
					0.36(DW)		
27	Munsiff, Shopian.	6.00	----	----	0.15	----	0.40
28	Munsiff, Sogam.	-----	-----	-----	0.10		
					0.27 (DW)		
29	Munsiff, Tangdhar.	-----	-----	-----	0.27 (DW)	----	----
30	Munsiff, Majalta.	-----	-----	-----	0.15	----	----
31	3 rd . Addl. Munsiff, Jammu.	-----	0.20	----	----	----	----
32	Sub Registrar, Srinagar.	10.00	----	----	0.15	----	----
33	Sub Registrar, Jammu.	-----	-----	-----	---	---	0.40
34	Addl. Mob. Mag. R.S.Pura.	-----	---	0.70	0.15	0.10	0.40
35	Addl. Munsiff, Samba.	-----	-----	0.30	0.15	----	----

By Order.

No: 28927-88/AC Dated: 20/11/2017

Deputy Registrar(Accts) 20/11

Copy to the:-

- 1-5 Pr.D&S Judge, Jammu/Bandipora/Reasi/Baramulla/Anantnag.
- 6-7 Addl. D&S Judge, Baramulla/Anantnag.
8. 2nd. Addl.D&S Judge, Jammu.
9. 3rd. Addl.D&S Judge, Jammu
10. C.J.M. Kulgam
- 11-13 Sub Judge, Chadoora/Jammu/Bijbehara.
14. P&T Magistrate, Jammu.
- 15-16. Spl.Mobile Magistrate, Bhaderwah/Anantnag.
- 17-30. Munsiff, Kathua/Kulgam/Chadoora/Bani/Mahore/Tral/Kalakote/Dooru/Bhaderwah/Pampore/Shopian/Sogam/Majalta/Tangdhar.
31. 3rd. Addl. Munsiff, Jammu.
- 32-33 Sub Registrar, Jammu/ Srinagar.
34. Addl. Mobile Magistrate, R.S.Pura.
35. Addl. Munsiff, Samba.
36. Treasury Officer, Sub Try. Distt.Court complex, Janipur, Jammu
37. Try. Officer, Sadder Try. Srinagar.

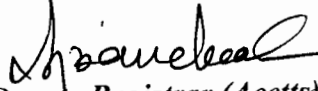
Contd. 2/-

38- 58 Treasury Officer, Bandipora/Reasi/Baramulla/Anantnag/Kulgam/Chadoora/Bijbehara/
Bhaderwah/Kathu/Bani/Mahore/Tral/Kalakote/Dooru/Pampore/Shopian/Sogam/Majalta/
Tangdhar/Samba/R.S.Pura.

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59 Order book.

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Deputy Registrar (Accts) 20/11

